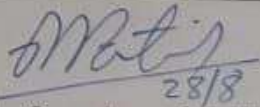


IN THE COURT OF ADDL. SENIOR CIVIL JUDGE,
NELAMANGALA
CAUSE LIST DATED: 29.08.2020

CIVIL CASES	
I Session	II Session
<u>ARGUMENTS</u>	<u>HEARING</u>
1. OS 42/2011	1. OS 216/2014
2. OS 292/2014	2. OS 374/2014
3. MA 10/2019	3. OS 134/2014
4. Misc 28/2014	4. OS 484/2015
<u>HEARING</u>	5. OS 710/2016
5. OS 310/2010	6. OS 688/2016
6. OS 138/2012	<u>ARGUMENTS</u>
7. OS 156/2014	7. OS 306/2015
8. OS 126/2017	8. OS 122/2017
9. OS 234/2018	9. FDP 14/2010
10. OS 484/2018	10. S.C. 2/2018


28/8
Addl. Senior Civil Judge,
Nelamangala.

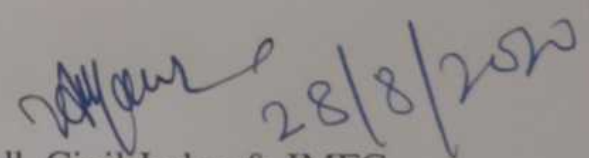
NOTE:-All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.

II ADDL. CIVIL JUDGE AND JMFC,
NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 29-08-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl. No.	Case No.		Stage
1.	OS	10/2016	Argument	11.	OS	124/2004	Argument
2	OS	12/2016	Argument	12	OS	142/2004	Argument
3	OS	151/2016	Hearing	13	OS	3/2018	Hearing
4	OS	147/2017	Hearing	14	OS	227/2019	Hearing
5	OS	127/2018	Hearing	15	OS	90/2019	Hearing
6	OS	73/2019	Hearing	16	OS	362/2011	Hearing
7	CC	1161/2008	Evidence	17	CC	559/2010	Evidence
8	CC	217/2010	Evidence	18	CC	429/2012	Evidence
9	PCR	407/2019	Evidence	19	CC	1211/2012	Evidence
10	PCR	159/2020	Evidence	20	PCR	243/2019	Evidence


28/8/2020
II Addl. Civil Judge & JMFC
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.